

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 24-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

1	Cri. Appeal-11/2021	State Vs Vijendra singh negi	Argument
2	Cri. Appeal-66/2019	smt. Leela devi Vs smt. Savitri devi	Argument
3	Cri. Appeal -27/2019	Smt. Savitri devi vs Deveshwari devi	Argument
4	Cri. revision-03/2021	Devendra singh topal Vs State	Argument
5	Rent Appeal-35/2019	Ashwini bhatnagar Vs Trilok singh	Argument
6	M.C.A-39/2018	Smt. Yashoda devi Vs State	Argument
7	M.C.A.-44/2018	Yamuna prasad kala Vs State	Argument
8	M.C.A.-57/2018	Avtar singh Vs State	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court

Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal